

National Company Law Tribunal

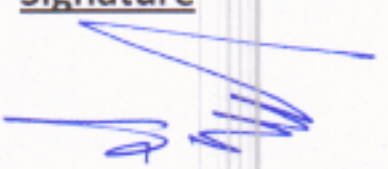
Allahabad Bench

CP NO. 109/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE COMPANY: *M/S Christianus Muller V/S A & C Board & Rope*

SECTION OF THE COMPANIES ACT: U/S *397/398 of the companies act 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>S.K. Gupta</i>	<i>PCS</i>	<i>A & C Board</i>	
<u>2.</u>	<i>Fes.</i>		<i>Respondent No 1. Co.</i>	<i>27/04/17</i>

Order dated 27.04.2017 CP NO 109/ND/2014 Ms. Christianus Muller

Shri S.K. Gupta PCS represent for the respondent it is reported that the matter is still subjudice before Hon'ble High Court of Allahabad bearing CA No.13/2015.

As per ^{the} respondent ^{the} counsel issue involve^d relates to order passed by Hon'ble CLB, New Delhi. Hence mater is further adjourned till 31.05.2017

Date -27.04.2017


Shri H.P. Chaturvedi (Member Judicial)